

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the **30<sup>th</sup> Day of July**, 2018)

**Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**  
**Hon'ble Mr. Mohd. Jamshed, Member (Administrative)**

**Original Application No.330/376/2015**  
(U/S 19, Administrative Tribunal Act, 1985)

Yashwant Singh son of Shiv Murat Singh, posted as Dealer-cum-Mechanic (DCM) in the Central Ground Water Board Division – III Varanasi. R/o 111 Bajrang Nagar Colony Chandpur, Post Industrial Estate District Varanasi.

..... **Applicant**

**By Advocate:** **Shri A.N. Bajpai proxy to Shri H.P. Pandey**

Versus

1. Union of India, through Secretary, Ministry of Jal Sansadhan Avam Ganga Vikas, New Delhi.
2. Chairman Central Ground Water Board, N.H.-4 Faridabad, Haryana.
3. Director Administration Central Ground Water Board, NH.4 Faridabad, Haryana.
4. Manohar Singh Rathor, Executive Engineer Central Ground Water Board Division-III, Varanasi.
5. Satyendra Narain Singh, Assistant Executive Engineer Central Ground Water Board Division-III, Varanasi.

..... **Respondents**

**By Advocate:** **Shri R.K. Srivastava**

**O R D E R**

**Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**

Shri A.N. Bajpai proxy to Shri H.P. Pandey, Advocate is present for the applicant. Shri R.K. Srivastava, Advocate is present for the respondents.

2. **M.A. No.330/1526/2018** - has been filed by the applicant's counsel Shri H.P. Pandey on 25.07.2018 and submitted that during the pendency of aforesaid Original Application, respondents have

considered the grievance of the applicant. Therefore, he requested that present Original Application may be dismissed as withdrawn.

3. In view of the submission made by counsel for the applicant to dismiss the Original Application as withdrawn. The M.A. No. 1526/2018 (Withdrawal Application) is allowed and Original Application is dismissed as withdrawn. No costs.

**(Mohd. Jamshed)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

Sushil